

List of Creditors of Dhillon Aviation Pvt Ltd as at 17-Jan-22

A. LIST OF FINANCIAL CREDITORS AS PER CLAIMS FILED AS AT 17.01.2022

S. No	Name of creditor	Type of creditor: FC/OC/Wor kmen/other s	Claimed by Creditor			Claim Admitted			Claims Under Verification			Claims Not Admitted			Security Interest, if any	Comments of IRP
			Total amount of Claim (INR)	Principal Claim	Interest	Total amount of Claim (INR)	Principal Claim	Inter est	Total amount of Claim (INR)	Principal Claim	Inter est	Total amount of Claim (INR)	Principal Claim	Interest		
1	UNION BANK OF INDIA E-CORPORATION BANK	Financial Creditors	5,99,75,346	5,99,75,346	0	4,51,73,455	4,51,73,455	0	1,48,01,891	1,48,01,891	0	0	0	0	a) Hypothecation of Book Debts b) Collateral Security: i) 883C, Sushant Lok-l, Gurgaon ii) 2nd Property Khasra No. 1175 Min(4-3), 1175 (1-0) situated at Rakba Sultanwind Sub urban, Daburji Link Road, Tehsil and District Amritsar,	IRP has admitted closing balance in OD account and TL account as at 30.09.2021 which is Rs 3,49,92,772.00 and Rs 51,80,683.00. Additionally, Bank had claimed Rs 1,98,01,890.00 towards 4 (Four) Bank Guarantees. Out of which 3(three) BGs have been stated to be issued against 100% cash margin. However, the details of cash margin has not been given in the claim form. Therefore, IRP has admitted claim amount against 1 (BG) for Rs 50,00,000.00. Accordingly, IRP has admitted claim amount of Rs 1,88,85,221.00 on best estimate basis. The final inclusion of the remaining Bank guarantees
			29,37,287	29,37,287	0	25,73,609	25,73,609	0	3,63,678	3,63,678	0	0	0	0		Claim made by IIFL ie. Rs. 29,37,287 is including interest. Same is in the case of admitted claim.
2	IIFL Financed Limited	Financial Creditors														
		Creditors Total	6,29,12,633	6,29,12,633	0	4,77,47,064	4,77,47,064	0	1,51,65,569	1,51,65,569	0	0	0	0		

Note and Disclaimer : The Claims have been provisionally verified as per Tally data/ information provided by the Corporate Debtor, as the IRP does not have the complete information/ back up documents with him and is in the process of seeking/obtaining documents to ascertain the correctness of the documents/ information.

Kindly note that the IRP is having limited access to the books of accounts and supporting documents and is not having documentary evidences/ underlying invoices etc. to ascertain the details of the actual transaction and therefore, the claims have been provisionally admitted and are subject to change, depending upon further information/ documentary evidences received by IRP.